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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 54/14	TP 65/16 (RA 1/16)	For Orders	397/ 398	C. Vallinarayan Vs C. Krishnaiah Chetty & Sons.P. Ltd. & 9 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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Nishita Paul
9900562060

Review Applicant



Vivek B.N
9148587799

Respondent No.9.



Roshan Gunde
9538526919

Petitioner



Avinash B
9986054550

R1 & R10



B.R. Dhanaalakshmi
9448497302
for Ato for R1 R7 in T.P. No. 65/16
& R4 & R5 in RANo. 10 of 2016

B.R. DHANALAKSHMI

P.T.O.

Counsel for petitioner is present. Counsel for Respondent is also present. RA 01/2016 is listed today for orders. Orders pronounced in RA 01/2016 vide separate orders.

Main petition T.P. 65/16 is posted to 12.10.2017.


MEMBER (J)


MEMBER (T)